

HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIV-06/2019 - 13507 / dated. 05 . 11.2019


NOTICE FOR AWARD OF TENDER

In reference to the Hon'ble Court's e-Tender Notice. XXXIV-06/2019 - 9188, Dated 03.08.2019 it is hereby notified:

- (i) None of the bidders are found successful with regard to supply, installation and testing of Desktop Computers, MFD Printer and Duplex Printer with Ethernet port **of Koraput Judgeship.**
- (ii) Bidder **M/s. Power Max, Bhubaneswar** is found L1 and is declared to be successful bidder with respect to **Supply, Installation and Testing of 3 numbers of 2KVA Online UPSs only for the desired locations in Koraput Judgeship.**

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of Justice and proper Administration.

By order



5/11/2019

Registrar (Judicial)